

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2018 AT 10.30 AM

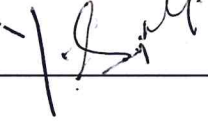
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 295 /9/HDB/2017
NAME OF THE COMPANY	BSCPL Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Hill & Smith Infrastructure Products India Pvt Ltd
NAME OF THE RESPONDENT(S)	BSCPL Infrastructure Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ravi Prasad.	Advocate	ravi.prasad@tempuslaw.co.in 9391160969	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Counsel for CD	surya.corporate.lawyer@gmail.com 9849866556	

ORDER

16.03.2018 Heard Mr. P.Ravi Prasad, Learned Counsel for the Petitioner. Mr. Y.Suryanarayana, Learned Counsel for the Respondent/Corporate Debtor.

Heard in part at the request of both the parties post the case on 23.03.2018 and no further time granted and parties are directed to file materials required with out any fail.


Member (Judl)